

Annexure-1
Name of the corporate debtor: ALCOB India Private Limited
Date of commencement of CIRP: 23/02/2026
List of creditors as on: 23/04/2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. | Details of claim received | | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----|--|-----------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|------------------------|
| No. | Name of Creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Standard Chartered Bank | 08/04/2026 | 77,25,419.46 | 77,25,419.46 | Unsecured | NA | NA | No | 1.45% | NA | Nil | | Nil | Provisionally Admitted |
| 2 | Mr. Punit Balan | 17/04/2026 | 25,84,82,946.00 | 25,84,82,946.00 | Unsecured | NA | NA | No | 48.65% | NA | Nil | | Nil | Provisionally Admitted |
| 3 | Solutiioneyes Consultancy Services and Constructions Pvt. Ltd. | 17/04/2026 | 9,99,05,633.00 | 9,99,05,633.00 | Unsecured | NA | NA | No | 18.80% | NA | Nil | | Nil | Provisionally Admitted |

| | | | | | | | | | | | | | | |
|---|--------------------------------------|------------|----------------|----------------|-----------|----|----|----|-------|----|-----|--|-----|---------------------------|
| 4 | Sai Constructions Pvt. Ltd. | 17/04/2026 | 3,01,49,370.00 | 3,01,49,370.00 | Unsecured | NA | NA | No | 5.67% | NA | Nil | | Nil | Provisionally Admitted |
|---|--------------------------------------|------------|----------------|----------------|-----------|----|----|----|-------|----|-----|--|-----|---------------------------|

Rajesh Shah

Interim Resolution Professional

Alcob India Private Limited

(Undergoing Corporate Insolvency Resolution Process)

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